

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: **REFRESHER COURSE** – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of 58 Junior Civil Judges working in the States of Telangana and Andhra Pradesh to undergo 34th Refresher Course for two weeks from 11.07.2016 (Monday) to 23.07.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.360/2016/APJA-Sec'bad, dated 18.05.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 3430/2016-B.SPL. DATED: 29.06.2016

The High Court is pleased to pass the following orders:

The following 58 Junior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo 34th Refresher Course for two weeks from 11.07.2016 (Monday) to 23.07.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Course and to report at the Academy on 11.07.2016 (Monday) at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Smt. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur.	Judicial Magistrate of First Class, Special Mobile Court, Guntur.
2.	Sri Y.Gopala Krishna, I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.	II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
3.	Smt. T.Malleswari, Prl. Junior Civil Judge, Tirupati, Chittoor District.	III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.
4.	Ms. G.Vani, Prl. Junior Civil Judge, Kadiri, Ananthapuram District.	Addl. Junior Civil Judge, Kadiri, Ananthapuram District.
5.	Ms. K.Madhavi, Judicial Magistrate of First Class for Railways, Guntur.	Special Judicial Magistrate of First Class, Excise Court, Guntur.
6.	K.Prakash Babu, I Addl. Junior Civil Judge, Visakhapatnam.	II Addl. Junior Civil Judge, Visakhapatnam.
7.	K.Bala Chander, I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
8.	Mutta Venkateswara Rao, Addl. Junior Civil Judge, Gannavaram, Krishna District. (The officer is directed to handover charge of his post and also the post of Prl. Junior Civil Judge, Gannavaram, which post he is holding full additional charge)	Rent Controller-cum-IV Addl. Junior Civil Judge, Vijayawada, Krishna District.
9.	C.Vikram, I Addl. Junior Civil Judge-cum-XVII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.

10.	N.Sirish, Junior Civil Judge, Kuppam, Chittoor District.	Junior Civil Judge, Palamaner, Chittoor District.
11.	Marpu Sreedhar, Junior Civil Judge, Udayagiri, SPSR Nellore District.	Junior Civil Judge, Atmakur, SPSR Nellore District.
12.	Ms. A.Sobha Rani, I Addl. Junior Civil Judge (Juvenile Court), Kadapa.	II Addl. Junior Civil Judge, Kadapa.
13.	G.Uday Kumar, Pri. Junior Civil Judge, Armoor, Nizamabad District.	Addl. Junior Civil Judge, Armoor, Nizamabad District.
14.	Smt. G.Bhanumathi, Addl. Junior Civil Judge, Ibrahimpatnam, Rangareddy District.	Pri. Junior Civil Judge, Ibrahimpatnam, Rangareddy District.
15.	D.Leela Venkata Seshadri, II Addl. Junior Civil Judge, Tirupathi, Chittoor District.	III Addl. Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.
16.	Miss. Kshama Deshpande, Junior Civil Judge (Juvenile Court), Mahabubnagar. (The officer is directed to handover charge of her post and also the posts of Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar and Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar, which posts she is holding full additional charge)	Junior Civil Judge, Jadcherla, Mahabubnagar District.
17.	N.Ramesh Naidu, Junior Civil Judge, Madugula, Visakhapatnam.	Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
18.	Smt. S.Arunasri, Special Judicial Magistrate of First Class for Railways, Nellore.	II Addl. Junior Civil Judge (Juvenile Court), Nellore.
19.	Ch.Yugandhar, IV Addl. Junior Civil Judge, Chittoor.	Special Judicial Magistrate of First Class, Excise Court, Chittoor.
20.	N.Vijaya Babu, Pri. Junior Civil Judge, Proddatur, Kadapa District.	II Addl. Junior Civil Judge, Proddatur, Kadapa District.
21.	Milind Kamble, Junior Civil Judge, Wanaparthy, Mahabubnagar District.	Junior Civil Judge, Atmakur, Mahabubnagar District.
22.	Ms. S.Swathi Reddy, X Assistant Judge, City Civil Court, Hyderabad. (The officer is directed to handover charge of her post and also the post of XXI Assistant Judge, City Civil Court, Hyderabad, which post she is holding full additional charge)	IX Assistant Judge, City Civil Court, Hyderabad.
23.	K.V.Chandra Shekar Rao, Addl. Junior Civil Judge, Nirmal, Adilabad District.	Pri. Junior Civil Judge, Nirmal, Adilabad District.

24.	Smt. R.Sreelekha, Prl. Junior Civil Judge, Huzurabad, Karimnagar District. (The officer is directed to handover charge of her post and also the posts of Prl. Junior Civil Judge, Husnabad and Addl. Junior Civil Judge, Husnabad, which posts she is holding full additional charge)	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
25.	Miss. S.C.Kamala, I Addl. Junior Civil Judge, Proddatur, Kadapa District.	II Addl. Junior Civil Judge, Proddatur, Kadapa District.
26.	Miss. M.Prameela Rani, Addl. Junior Civil Judge, Tuni, East Godavari District.	Prl. Junior Civil Judge, Tuni, East Godavari District.
27.	D.Kiran Kumar, Junior Civil Judge working as Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad.	Get himself relieved.
28.	Smt. B.Radha Rani, Addl. Junior Civil Judge, Kovur, SPSR Nellore District.	Prl. Junior Civil Judge, Kovur, Nellore District.
29.	Ms. P.Srivani, VII Metropolitan Magistrate Cyberabad at Hayathnagar, Rangareddy District.	XIV Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
30.	R.Sanyasi Naidu, IV Addl. Junior Civil Judge, Tirupati, Chittoor District.	III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.
31.	B.Rajesh, Prl. Junior Civil Judge, Madhira, Khammam District. (The officer is directed to handover charge of his post and also the post of Addl. Junior Civil Judge, Madhira)	Prl. Junior Civil Judge, Sathupalli, Khammam District.
32.	Smt. G.V.L.Saraswathi, Junior Civil Judge, Naidupet, SPSR Nellore District.	Prl. Junior Civil Judge, Sullurpet, SPSR Nellore District.
33.	N.Rajasekhar, Prl. Junior Civil Judge, Chirala, Prakasam District.	Addl. Junior Civil Judge, Chirala, Prakasam District.
34.	Smt. Naseem Sultana, II Addl. Junior Civil Judge, Mancherial, Adilabad District.	I Addl. Junior Civil Judge, Mancherial, Adilabad District.
35.	K.Ajesh Kumar, III Addl. Junior Civil Judge, Warangal.	IV Addl. Junior Civil Judge (Juvenile Court), Warangal.
36.	Miss. P.Vijaya, V Addl. Junior Civil Judge, Tirupathi, Chittoor District.	III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.
37.	K.Siva Sankar, II Addl. Junior Civil Judge, Kakinada, East Godavari District.	IV Addl. Junior Civil Judge, Kakinada, East Godavari District.
38.	M.V.S.Prabhakar, Judicial Magistrate of First Class, Jangareddigudem, West Godavari District.	Junior Civil Judge, Jangareddigudem, West Godavari District.

39.	Ch.Appala Narasimha Murthy, Pr. Junior Civil Judge, Shadnagar, Mahabubnagar District. (The officer is directed to handover charge of his post and also the post of Addl. Junior Civil Judge, Shadnagar, which post he is holding full additional charge)	Junior Civil Judge, Jadcherla, Mahabubnagar District.
40.	P.Anjaneyulu, I Metropolitan Magistrate, Municipal Court, Hyderabad. (The officer is directed to handover charge of his post and also the post of III Metropolitan Magistrate (Mobile Court and M.V.Act), Hyderabad, which post he is holding full additional charge).	II Metropolitan Magistrate for Railways, Secunderabad.
41.	G.Yagna Narayana, Addl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.	Pr. Junior Civil Judge, Yellamanchili, Visakhapatnam District.
42.	Smt. B.Baby Rani, Pr. Junior Civil Judge, Piler, Chittoor District.	Addl. Junior Civil Judge, Piler, Chittoor District.
43.	N.Sasidhara Reddy, I Addl. Junior Civil Judge, Tirupati, Chittoor District.	III Addl. Junior Civil Judge (Juvenile Court), Tirupati, Chittoor District.
44.	T.V.S.S.Prakash, III Addl. Junior Civil Judge, Vijayawada, Krishna District. (The officer is directed to handover charge of his post and also the posts of I Addl. & VI Addl. Junior Civil Judge, Vijayawada, which post he is holding full additional charge)	II Addl. Junior Civil Judge, Vijayawada, Krishna District.
45.	Brungi Srinivasulu, Addl. Junior Civil Judge, Mahabubabad, Warangal District.	Pr. Junior Civil Judge, Mahabubabad, Warangal District.
46.	Smt. S.Hemalatha, I Addl. Junior Civil Judge, Nellore. (The officer is directed to handover charge of his post and also the post of Pr. Junior Civil Judge, Nellore, which post she is holding full additional charge)	III Addl. Junior Civil Judge, Nellore.
47.	A.Ramachandra Rao, Special Judicial Magistrate of First Class for Railways, Vijayawada, Krishna District.	III Metropolitan Magistrate, Municipal Mobile Court, Vijayawada, Krishna District.
48.	G.Srinivas, Spl. Judicial Magistrate of First Class, Excise Court, Karimnagar.	I Addl. Junior Civil Judge (Juvenile Court), Karimnagar.
49.	K.Vasudeva Rao, Junior Civil Judge, Guntakal, Ananthapuram District.	Special Judicial Magistrate of First Class for Railways, Guntakal, Ananthapuram District.

50.	G.L.V.Prasad, Junior Civil Judge, Kaikalur, Krishna District	Prl. Junior Civil Judge, Gudivada, Krishna District.
51.	G.Hari, Prl. Junior Civil Judge, Srikalahasti, Chittoor District.	Addl. Junior Civil Judge, Srikalahasti, Chittoor District.
52.	Azhar Hussain, Judicial Magistrate of First Class, Special Mobile Court, Karimnagar. (The officer is directed to handover charge of his post and also the post of Junior Civil Judge, Sulthanabad, which post he is holding full additional charge)	II Addl. Junior Civil Judge, Karimnagar.
53.	Mohd. Abdul Javeed Pasha, II Addl. Junior Civil Judge, Nizamabad.	I Addl. Junior Civil Judge (Juvenile Court), Nizamabad.
54.	Kum. K.Swapna Rani, II Addl. Junior Civil Judge, Kurnool.	Prl. Junior Civil Judge, Kurnool.
55.	K.K.V.Buli Krishna, Judicial Magistrate of First Class, Bhadrachalam, Khammam District. (The officer is directed to handover charge of his post and also the post of Judicial Magistrate of First Class, Manugur, which post he is holding full additional charge)	I Addl. Junior Civil Judge, Kothagudem, Khammam District.
56.	Smt. D.Durga Kalyani, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.	III Addl. Junior Civil Judge, Ongole, Prakasam District.
57.	Smt. Ch.Sunandamma, I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.	II Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District.
58.	M.Subba Rao, Addl. Junior Civil Judge, Alamuru, East Godavari District.	Prl. Junior Civil Judge, Alamuru, East Godavari District.

The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said Refresher Course for two weeks from 11.07.2016 to 23.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said Refresher Course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

Sri H. Amara Rangeswara Rao, Addl. Junior Civil Judge, Avanigadda and Sri Manda Venkateswara Rao, V Addl. Junior Civil Judge, Kakinada whose names are proposed to be nominated for 34th Refresher Course from 11.07.2016 to 23.07.2016 were ~~also~~ ^{also} nominated to undergo 33rd Refresher Course from 22.06.2016 to 05.07.2016.

Smt. Y. Bindhu Madhavi, V Addl. Junior Civil Judge, Guntur and Y. Gopala Krishna, I Addl. Junior Civil Judge, Anakapalle whose names are proposed to be nominated for 33rd Refresher Course from 22.06.2016 to 05.07.2016 are now nominated to undergo 34th Refresher Course from 11.07.2016 to 23.07.2016, as mentioned at Serial Number 01 and 02.

// 6 //

Smt. M. Durga Venkata Naga Sindhura, Prl. Junior Civil Judge, Tenali, Guntur District whose name was proposed to undergo 34th Refresher Course for two weeks from 11.07.2016 to 23.07.2016, is exempted to undergo said Refresher Course, since the officer was granted Meternity leave for 180 days from 11.04.2016 to 07.10.2016.

Sri M. Radha Krishna Chahavan, .III Addl. Junior Civil Judge, Cyberabad at Kukatpally, Ranga Reddy District, who is under suspension is not nominated for the present Refresher Course.

The Director, A.P. Judicial Academy, Secunderabad is requested to take necessary steps accordingly.

NOTE: The Training Proceedings placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.


29/6/16
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's website).
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Visakhapatnam, Warangal and West Godavari at Eluru.
8. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Visakhapatnam, Warangal and West Godavari at Eluru.
9. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.

Spare+